

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/ (IB)/2017
NAME OF THE PETITIONER(S) : ZEE ENTERTAINMENT ENTERPRISES LTD
NAME OF THE RESPONDENT(S) : TANJARA TRADING PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. DDWAKAR TMT LAW PRACTICE	Counsel for petitioner	
2.	K. LAURAV KUMAR PCS	Counsel for respondent	

ORDER

Counsel for petitioner present. PCS representing the respondents present and sought time for seeking clarifications from the client for submitting a proposal for settlement. Time extended at request. Put up on 07.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)